



Central Administrative Tribunal

Jammu Bench, Jammu

T.A. No.62/3229/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Hon'ble Mr. Anand Mathur, Member (A)

1. Hina Khan, age 33 years,
D/o. Abdul Rashid Khan,
R/o. Opposite Degree College Gate,
Bemina, Sringar;
2. Geetanjali Joshi, age 34 years,
D/o. Inderjeet Sharma,
R/o. 42/3, Sanjay Nagar,
3. Perminder Singh Wazir, age 39 years,
S/o. S. H.No. 53 A, Sector-12,
Nanak Nagar, Jammu;
4. Adil Amin Bhat, age 32 years,
S/o. Mohammad Amin Bhat,
R/o. Shiraz road, Khanyar,
Srinagar.

...Applicants

Advocate: Mr. M.A. Qayoom

Versus



1. Mr. B.R. Sharma, Chief Secretary, (Chairman, Board of Governor's) (JaKeGA), Civil Secretariat, Srinagar/Jammu;
2. Mr. Hirdesh Kumar, Commissioner/Secretary to Government, Information Technology, (Member Secretary), J&K E- Governance Agency, Civil Secretariat, Srinagar/Jammu;
3. Mr. Hirdesh Kumar, Chief Executive Officer, J&K E- Governance Agency, Civil Secretariat, Srinagar/Jammu;
4. Mt. Mohammad Akber Wani, Presently posted as Member, SSRB, J&K Srinagar/Jammu;
5. Irfan Ahmad Rather, S/o. Ghulam Mohammad Rather, R/o. Safakadal, Srinagar;
6. Mr. Imran Raza Ansari, Minister for Informatiion and Technology, J&K Civil Secretariat, Srinagar.

...Respondents
(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

O R D E R (ORAL)



Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits he does not want to press the Contempt Petition.

2. Mr. Sudesh Magotra, Learned Advocate General appearing for the respondents present.

2. In any case, we have perused the Contempt Petition. We are of the view that no case has been made out by the applicants on Contempt of Court proceedings to be carried out further.

3. Accordingly, Contempt Petition is dismissed. Notices, if any, issued are stands discharged.

(Anand Mathur)
Member (A)

“asvs”

(Rakesh Sagar Jain)
Member (J)